304	Written Answers to	[RAJYA SABHA]		Unstarred Questions	
1	2	3	4	5	6
20.	Maharashtra	19	15		34
21.	Manipur				0
22.	Meghalaya				0
23.	Mizoram				0
24.	Nagaland				0
25.	Odisha	2	3		5
26.	Puducherry		1		1
27.	Punjab	9	26		35
28.	Rajasthan	2	18		20
29.	Sikkim				0
30.	Tamil Nadu	10	13		23
31.	Telangana		2		2
32.	Dadra and Nagar Haveli & Daman and Diu	ż			0
33.	Tripura				0
34.	Uttarakhand	2	8		10
35.	Uttar Pradesh	12	34		46
36.	West Bengal	11	17		28
	Details of State not held	3	14	22,122	22,139
	Total	145	285	22,122	22,552

## National Board for Wildlife

## 48. SHRI VAIKO: SHRI K.R. SURESH REDDY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) when was the National Board for Wildlife last constituted;

- (b) the details of members of the Board, including non-official members;
- (c) the number of meetings held during the last five years and whether any decision was taken in the meetings;
- (d) the authority by which the environmental clearance was given for the projects, if no meeting has been held; and
  - (e) details of projects cleared by the Board during the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) The National Board for Wildlife was first constituted in 2003 after the amendment of Section 5A in Wild Life (Protection) Act, 1972 *vide* Notification No S.O. 1093(E) dated 22nd September 2003. The Board has since been re-constituted vide notification No. S.O. 802(E) dated 16th May 2007, S.O. 2180(E) dated 4th September 2010, S.O. 1886(E) dated 22nd July 2014 and S.O. 2304 dated 11th September 2014.

- (b) The details of the Members of the Board as per the above notifications are in the Statement (*See* below).
- (c) to (e) No meeting of the National Board for Wild Life was held during the last 5 years. However, Standing Committee of the National Board for Wild Life, given authority as per Wild Life (Protection) Act, 1972 has conducted 23 meetings from 2015-16 to 2019-20 in which 680 projects for wildlife clearance have been recommended.

The year-wise details of the number of projects recommended is as follows:—

No. of recommended projects		
3		

306

## Statement

## Details of the Members of the National Board for Wildlife

- A. Prime Minister- Chairman
- B. Minister of Environment, Forest and Climate Change Vice Chairperson.
- C. Three Members of Parliament- Two Members from Lok Sabha and One Member from Rajya Sabha.
  - (i) Dr. Jyoti Dhurve, Lok Sabha
  - (ii) Shri Dushyant Singh, Lok Sabha
  - (iii) Dr. M.S. Gill, Rajya Sabha
- D. Member, Planning Commission in-charge of Forests and Wild Life,
- E Five persons to represent Non-Governmental Organizations:
  - (i) Gujarat Ecological Education and Research Foundation, Gujarat
  - (ii) World Wildlife Fund for Nature-India, Delhi
  - (iii) Arnayak, Guwahati Assam
  - (iv) Nature Conservation Society, Jharkhand
  - (v) Bombay Natural History Society, Mumbai
- F. Ten persons from amongst eminent conservationists, ecologists & environmentalists
  - (i) Prof. Raman Sukumar,
  - (ii) Dr. H.S. Singh
  - (iii) Shri V.B. Sawarkar,
  - (iv) Shri S.S. Bisht,
  - (v) Dr. P.S. Easa,
  - (vi) Shri. P.R. Sinha,
  - (vii) Dr. R. J. Rao,
  - (viii) Dr. Madan Mohan Pant
  - (ix) Shri Rajendra P. Kerkar,
  - (x) Shri Lav Kumar Khachar

- G Secretary to the Government of India Ministry of Environment and Forests.
- H. The Chief of the Army Staff

Written Answers to

- I. The Secretary to the Government of India Ministry of Defence.
- J. Secretary to the Government of India Ministry of Information and Broadcasting.
- K. The Secretary to the Government of India Department of Expenditure.
- L Secretary to the Government of India, Ministry of Tribal Affairs.
- M. Director-General of Forests Ministry of Environment and Forests.
- N. Director-General of Tourism.
- O. The Director-General, Indian Council for Forestry Research and Education, Dehradun.
- P. The Director, Wild Life Institute of India, Dehradun.
- Q. The Director, Zoological Survey of India.
- R. The Director, Botanical Survey of India.
- S. The Director, Indian Veterinary Research Institute.
- T. The Member-Secretary, Central Zoo Authority.
- U. The Director, National Institute of Oceanography.
- V. One representative each from ten State/Union Territory Governments by rotation
  - (i) Andhra Pradesh
  - (ii) Goa
  - (iii) Rajasthan
  - (iv) Uttarakhand
  - (v) Andaman and Nicobar Islands
  - (vi) Punjab
  - (vii) Kerala
  - (viii) Gujarat
  - (ix) Tripura
  - (x) West Bengal
- W. Director, Wildlife Preservation- Member- Secretary.